

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **27.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Raffath
-Vs-
Southern Roofings Pvt. Ltd.

MAIN PETITION NUMBER : TCP/211/2016

(IA/MA) APPLICATION NUMBERS

IA(CA)/79(CHE)/2024, IA(CA)/80(CHE)/2024

COMMON ORDER

Present: Shri. Mukund, Ld. Counsel for the Applicant.

Shri. Saai Sudharsan, Ld. Counsel for Respondent No. 2 to 5 in
main TCP/211/2016.

Respondent No. 1 is the Company.

IA(CA)/79(CHE)/2024 has been moved seeking restoration of TCP/211/2016
which was dismissed for non-prosecution on 10.05.2023.

IA(CA)/80(CHE)/2024 has been filed seeking condonation of delay in filing the
application IA(CA)/79(CHE)/2024.

Ld. Counsel for the Respondents submits that he does not have any instructions
in the main petition and he is no more representing the Respondents.

Applicant is directed to serve copy of the applications on the Respondents and
file Affidavit of Service.

List both the applications for appearance / hearing on **09.08.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs